

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4993  
ANSWERED ON:20.12.2002  
REGARDING TENTH FINANCE COMMISSION GRANTS  
BHAN SINGH BHAURA

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Tenth Finance Commission recommended grant of Rs. 81.31 crore for the year 1996-1997 to 2000-01 for upgradation of Standards of Administration to the State of Punjab;
- (b) if so, the total amount released to the State Government so far;
- (c) whether the Union Government received several requests from State Government for releasing the fund; and
- (d) if so, the actions have been taken by the Government releasing the remaining funds?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

(a): Yes, Sir.

(b): Rs.52.33 crores have been released to State of Punjab so far for upgradation of Standards of Administration under the recommendation of Tenth Finance Commission (TFC).

(c)&(d): TFC had recommended grants for upgradation of Standards of Administration for its award period 1995-2000. However, to enable the States to complete ongoing capital works, extension of one year up to 31.3.2001 was granted to States. The balance of the upgradation grant could not be released to the State of Punjab due to non completion of some of the schemes even by the end of 31.3.2001.